

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No.269/2020 in CP(IB) No.280/9/HDB/2018 |
| NAME OF THE COMPANY | Sriskek Clinical Research Solutions Ltd |
| NAME OF THE PETITIONER(S) | Bilcare Ltd |
| NAME OF THE RESPONDENT(S) | Sriskek Clinical Research Solutions Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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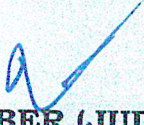
Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Heard the learned counsel for both the sides. Order is reserved
in IA No.269 of 2020.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

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